GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3732

TO BE ANSWERED ON 09.08.2016

Elephant in Captivity

3732. DR. C. GOPALAKRISHNAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated any rules and guidelines under the Wildlife Protection Law permitting any individual to keep an elephant under custody;
- (b) if so, the details thereof;
- (c) whether the Government has received any requests from any individual to keep an elephant under custody; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ANIL MADHAV DAVE):

- (a) & (b) Yes Sir. The Central Government has issued guidelines for care and management of captive elephants in the country on 08.01.2003. These guidelines have laid down norms for transportation, housing, feed, veterinary care and other norms for care and management of captive elephants in the country.
 - (c) No Sir.
 - (d) Does not arise.
